

Gwallor, Habibganj, Harda, Hathbandh, Indore, Itarsi, Jabalpur, Jaitbari, Jhalwara, Katni, Khandwa, Kharsia, Kirodimalnagar, Maihar, Mandasor, Marauda, Morena, Naila, Nasirabad, Nipania, Nowrasabad, Obaidullaganj, Omkarashwar Road, Patharia, Pendra Road, Raipur, Ratlam, Ruthiyai, Salampur, Sanchi, Satna, Shahdol, Shajapur, Ujjain, Venkatnagar.

(c) Yes, Sir.

(d) and (e). Work of remodelling of station building at Bhatapara, improvement to station building and circulating area at Raigarh and provision/improvements of facilities at Ganjbasoda, Itarsi, Omkareshwar Road, Ratlam, Satna, Shujapur and Vidisha are to be taken up during the current year. The dates of completion of these works will depend upon the availability of funds in the future years.

[English]

Super Express Highways

4138. SHRI SUKHENDU KHAN : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Railways propose to tackle the problems posed by Super Express Highways; and

(b) If so, the details thereof ?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) No view has been taken yet in this regard.

(b) Does not arise.

Car Rakes

4139. SHRI RAM NAIK : Will the MINISTER OF RAILWAYS be pleased to state :

(a) whether the Government have decided to convert 9-car rakes into 12-car rakes in Mumbai Suburban Section during 1995-96;

(b) If so, the details thereof; and

(c) If not, the reasons therefor ?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) and (b). Yes, Sir. Already 5 rakes of 12 cars each are operating in the suburban section and six 9 car rakes are planned to be converted to 12-car rakes in Mumbai Suburban section during 1995-96.

(c) Does not arise.

Export by Food Corporation of India

4140. SHRI SANAT KUMAR MANDAL : Will the Minister of FOOD be pleased to state :

(a) whether the Food Corporation of India is yet to get its export act together;

(b) If so, the reasons for it not exporting wheat and rice directly,

(c) whether any private traders have also been allowed to buy Food Corporation of India stocks for export; and

(d) If so, the inhibitions lying in the way of the Food Corporation of India in exporting food grains directly and developing the expertise?

THE MINISTER OF FOOD (SHRI AJIT SINGH) : (a) to (d). Government have recently decided to release an export ceiling of 2.5 million tonnes of non-durum wheat during the current year 1995-96. The FCI has also been authorised to export/sell for the purpose of export non-durum wheat/wheat products from public stocks within the export ceiling of 2.5 million tonnes. The FCI has been authorised to export/sell for the purpose of export of fine and superfine rice also from the Public stocks up to 2.00 million tonnes during 1995-96. All matters relating to export of foodgrains from Public Stocks are to be decided by a High Level Committee constituted for the purpose under the Chairmanship of the Chairman, FCI. The High Level Committee has already initiated necessary action and has fixed the export price.

Dayal Committee Report

4141. SHRI JITENDRA NATH DAS : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Government have received the Dayal Committee Report on Foodgrains production and consumption;

(b) If so, the details of main recommendations/suggestions made therein; and

(c) the follow-up action proposed to be taken on those suggestions/recommendations?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM) : (a) to (c) The main recommendations observations of the Working Group on Foodgrains Requirements by the year 2000 A.D. set up under the Chairmanship of Shri M.S. Dayal are as under :

(i) Our current foodgrains production exceeds the normative requirements of our population by about 10%.

(ii) Under-nutrition is a matter of inadequate access of the poor to food.

(iii) In average Indian diets, if calorie requirements are met, there is no protein inadequacy.

(iv) The normative foodgrains requirement for the year 2000 AD assuming a population of one billion, is assessed to be 180 million tonnes (cereals, millets and pulses).

- (v) Increase in foodgrains production would require a strong market pull which can be provided by a mix of aggressive exports and public stockholding.

Zonal Railway Users' Consultative Committee

4142. SHRI PIUS TIRKEY : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Zonal Railway Users' Consultative Committee, North Frontier Railway Zone and Divisional Railway Users' Consultative Committee of Alipurduar in NF Railway have been formed;

(b) if so, the details thereof;

(c) the details of the meetings held in the last two years; and

(d) the details of the representatives of Press in the above committee?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER HADRIEF) : (a) to (d). ZRUCC/ N.F. Railway and DRUCC/ Alipurduar Division have been constituted for a 2-year term from 1.10.94 to 30.9.96 and 1.9.94 to 31.8.96, respectively. ZRUCCs are required to meet 3 times in a year and DRUCCs once a quarter but not less than 3 times a year. No meeting of these Committees has, however, been held so far. There is no provision in the Constitution of the ZRUCCs and DRUCCs, to give specific representation to Press.

Super Bazar

4143 SHRI RAJNATH SONKAR SHASTRI Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state :

(a) whether the Government have been holding review meetings of the Super Bazar regularly;

(b) if so, the number of such meetings held during the last three years, year-wise and the salient points emanating therefrom;

(c) the action taken on each of those points by the Super Bazar and the benefits accrued therefrom to the consumers; and

(d) when was last such a review meeting held and the reasons for the delay in holding the next such review meeting?

THE MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI BUTA SINGH) : (a) to (c) Yes, Sir Though no review meeting was carried out in 1992 periodical review and assessment of the functioning of Super Bazar was carried out three times in the Calendar Year 1993 and five times in Calendar year 1994. The Ministry have suggested measures for further improvements in the working of Super Bazar for obtaining better operational

results. Advice tendered by the Ministry is taken into consideration by the Management of the Store for better operational results.

(d) Last review meeting was held on 28.10.94. Reason for delay in holding next review meeting is due to change that have taken place in the Ministry.

National Assessment and Accreditation Council

4144. SHRI SYED SHAHABUDDIN : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) composition of the National Assessment and Accreditation Council set up by the U.G.C ;

(b) major activities undertaken by the NAAC during the period ending 31st March, 1994;

(c) the number of institutions of higher education which have been assessed and graded during 1994-95;

(d) whether the U G C has decided to take such grading into consideration in distributing grants to various universities and colleges; and

(e) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA) : (a) A Statement indicating the composition of the National Assessment and Accreditation Council (NAAC) is enclosed

(b) and (c) The National Assessment and Accreditation Council (NAAC) was got registered on 16.9.1994 as a society under the Karnataka Societies Registration Act, 1960, and the Karnataka Societies Registration Rules, 1961. The Council has not yet become fully operational.

(d) and (e). The matter is under consideration of the UGC.

STATEMENT

The Composition of the National Assessment and Accreditation Council

S.No.	Name	Designation in the G.C.
1	2	3
1.	Prof. G. Ram Reddy Chairman, U.G.C. Bahadur Shah Zafar Marg New Delhi.	Chairman
2.	Prof. N.C. Mathur Vice-Chairman, U.G.C. Bahadur Shah Jafar Marg New Delhi.	Member